

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.08.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1412 of 2019	NLMK India Service Centre Pvt. Ltd. Vs. PME Power solution (India) Ltd.	Rachit Devgun	Dinesh Kapil
2.	Comp. App. (AT) (Ins) No. 992 of 2020	JSW Steel Coated Products Ltd. Vs. Kuldeep Kumar Bassi RP of Asian Colour Coated Ispat Ltd. and Anr.	Bishwajit Dubey	Pooja Mahajan

For Orders

3.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 185, 1554 of 2020 & 59, 888, 889 of 2021	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
4.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 550-551 of 2021	Ashok Kumar Juneja Resolution Professional of Mastana Foods Pvt. Ltd. Vs. Excise & Taxation Officer of State Tax	Ashok Kumar Juneja	
6.	Comp. App. (AT) (Ins) No. 552 of 2021	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors.	Dhruv Gupta	
7.	Comp. App. (AT) (Ins) No. 560 of 2021	Ambit Concrete Pvt. Ltd. Vs. Ralhan Construction Pvt. Ltd.	Vaibhav Tyagi	

8.	Comp. App. (AT) (Ins) No. 562 of 2021	Harish Taneja Resolution Professional Vs. Dakshin Haryana Bijli Vitran Nigam	Nikshubha Sethi	
9.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. R. Subramanai Kumar Administrator of Dewan Housing Finance Corporation Ltd.	Saurabh Kalia	Liz Mathew

For Admission (After Notice)

10.	Comp. App (AT) (Ins) No. 1286 of 2019	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors.	Kunal Chatterji	Abhishek Anand-R1 S.K Singh-R2
11.	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada Bhiwandi Infrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma
12.	Comp. App. (AT) (Ins) No. 464 & 465 of 2021	Vinod Sehwaq (Personal Guarantor of Xalta Foods & Beverages Pvt. Ltd.) Vs. Siemens Financial Services Pvt. Ltd. & Anr.	Abhishek Anand	Ashwini Kumar Singh-R1

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**